

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).6002/2006

(From the judgement and order dated 21/09/2005 in CRLA No. 159/2005
of The HIGH COURT OF BOMBAY AT AURANGABAD)

SHAIKH BAKSHU & ORS.

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With appln(s) for exemption from filing O.T., bail, permission to file additional
documents and office report)
(For final disposal)

Date: 23/05/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE D.K. JAIN
(VACATION BENCH)For Petitioner(s) Mr. Sanjay R. Hegde,Adv.
Mr. Ramesh Shivajirao Jadhav,Adv.
Mr. Naresh Kumar,Adv.

For Respondent(s) Mr. Ravindra K. Adsure,Adv.

UPON hearing counsel the Court made the following
ORDER

Arguments heard.

Judgment reserved.

Written submissions, if any, shall be filed by the parties by

28.05.2007.

(Neena Verma)
Court Master(Vijay Aggarwal)
Court Master

LIST OF BOOKS REFERRED

1. 1999 (7) SCC 69, para-4
2. 2007 (6) SCALE 649, paras 9 to 11